

Central Administrative Tribunal  
Principal Bench, New Delhi.

OA-2169/99  
MA-2165/99

(A)

New Delhi this the 1st day of March, 2000.

Hon'ble Dr. A. Vedavalli, Member(J)

Sh. S. Harinam Singh,  
S/o Sh. S. Gurbachan Singh,  
R/o C-223, J.J. Colony,  
Vill. Khiala,  
P.O. Tilak Nagar,  
New Delhi.

.... Applicant

(through Sh. R.L.S. Chaudhary, Advocate)

versus

1. The Garrison Engineer (East),  
Delhi Cantt-110010.

2. The Asstt. Garrison Engineer (East),  
E/M, Delhi Cantt-110010.

3. The SD Q/Supdt. (I),  
E/M (East)  
(for UOI) C/o AGE,  
E/M (East),  
Delhi Cantt-110010. .... Respondents

(through Sh. Y.N. Saxena, Asstt. Engineer, Deptt.  
representative)

Order (Oral)

Learned counsel for the applicant seeks permission  
to withdraw the O.A. He has also filed an application in  
this regard which is taken on record. Permission granted.  
The O.A. is dismissed as withdrawn.



(Dr. A. Vedavalli)  
Member (J)

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